

## Monthly Achievements for the month of May, 2022

### Notification of Regulations :

#### Final Notification

S.No.	Regulations	Date of notification
1.	Gazette Notification on Food Safety and Standards (Ayurveda Aahara) Regulations, 2022	05.05.2022

#### Draft Notification

S.No.	Regulations	Date of notification
1.	Draft Notification on Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2022 related to inclusion of Pan Masala and arecanut based mouth fresheners in food category	21.04.2022
2.	Draft Notification on Food Safety and Standards (Alcoholic Beverages) Amendment Regulations, 2022 related to allowing the declaration of nutritional information such as calorie and carbohydrate content on alcoholic beverages and regarding the revision in the definition of Single malt or single grain Whisky	17.05.2022
3.	Draft Notification on Food Safety and Standards (Packaging) Amendment Regulations, 2022 related to use of recycled plastics in food packaging	17.05.2022
4.	Draft Notification on Food Safety and Standards Authority of India (Financial) Regulations, 2022	24.05.2022
5	Draft Notification on Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2022 related to modification in standards for khoa, cheese and cheese products, Rice flour for preparation of FRK, Vit. and Mineral mix for FRK, pickled eggs, fish oil etc.	25.05.2022

## **QUALITY ASSURANCE**

### **1. Notification of Food Testing Laboratories:**

One new State food testing laboratory i.e State Public Health Laboratory, Manipur was notified under Section 43 (1) of Food Safety and Standards Act, 2006. This has raised the total number of notified primary food testing laboratories to 228.

### **2. InFoLNet (Indian Food Laboratory Network):**

All the FSSAI notified laboratories have updated their profile on the online platform of InFoLNet. The said portal is also under the process of integration with all other online portals of FSSAI.

### **3. Progress under Central Sector Scheme ' Strengthening of Food Testing System in the Country including provision of Mobile Food Testing Labs'-**

#### ***a) Upgradation/Setting up of State Food Testing Laboratories (SFTLs):***

A sum of Rs.322.34 Lakh was released to State/UTs (Gujarat – Rs.274.90 Lakh, Goa – Rs.2 Lakh, Andaman & Nicobar – Rs.10 Lakh, Ladakh – Rs.5 Lakh, Sikkim – Rs.18.24 Lakh and Tripura – Rs.12.20 Lakh) under the Central Sector Scheme (CSS) for purchasing of High End Equipments, Basic Equipment for lab, undertaking Renovation Work, Purchase of Consumables, RAFT kits etc. in order to upgrade the SFTLs and thereby strengthen the Food Testing System in the Country.

#### ***b) Food Safety on Wheels:***

42 Food Safety on Wheels (FSWs) @Rs.42 Lakh per FSW were sanctioned to 7 States/UTs (Gujarat -10, Himachal Pradesh - 6, Tripura -6, Andaman & Nicobar - 2, Ladakh - 1, Goa - 1 and Maharashtra- 16) under MoU Work Plan 2022-23 for direct procurement through GeM. 50% of the grants have been released as first instalment to these States/UTs for the same.

### **4. Capacity Building**

14 training programs were organized, out of which 4 Hands-on Training programs were conducted in coordination with EFRAC, Kolkata, Eurofins Bengaluru, Fare Labs Gurugram, and Envirocare, Lab Thane for State/UTs and laboratory personnel which were attended by total 40 participants. These trainings were related to Analysis of Pesticide Residues, Metals, Mycotoxins and Microbial Contamination in different food product categories. Further, 10 training programs (Offline - 1 and Online - 9) were also conducted by ITC-FSAN for State food testing Laboratories, Consumers, Students and Food Industries, where 348 participants attended

## **SOCIAL AND BEHAVIOURAL CHANGE**

1. For creating public awareness around food safety and healthy and nutritious diet a total of 20 Creatives were created and circulated through different Social Media Platforms of FSSAI.
2. Under Eat Right India initiatives, number of Certificates awarded during the month is as under:

S.No	Initiative	Total
1.	BHOG (Blissful Hygienic Offering to God)	28
2.	Eat Right Campus	81
3.	Clean and Fresh Fruit and Vegetable Market	3
4.	Eat Right School	5
4.	Eat Right Station	1

3. 13 Eat Right Walkathon and Eat Right Mela were conducted at different places for creating awareness around safe and healthy food and eat right india initiatives mentioned below:

S.No	Place	Date for Walkathon	Date for Eat Right Mela
1.	Latur, Maharashtra	01/05/2022	01/05/2022
2.	Hyderabad, Telangana	07/05/2022	07/05/2022
3.	Nashik, Maharashtra	13/05/2022	13/05/2022
4.	Kangra, Himachal Pradesh	13/05/2022	13/05/2022
5.	Vishakhapatnam, Andhra Pradesh	14/05/2022	14/05/2022
6.	Chandigarh	15/05/2022	15/05/2022
7.	Agra, Uttar Pradesh	15/05/2022	15/05/2022
8.	Shillong, Meghalaya	19/05/2022	19/05/2022
9.	Ghaziabad, Uttar Pradesh	21/05/2022	21/05/2022
10.	Ujjain, Madhya Pradesh	22/05/2022	22/05/2022
11.	Kanpur, Uttar Pradesh	22/05/2022	22/05/2022
12.	Diu, Daman and Diu	29/05/2022	29/05/2022
13.	Mandi, Himachal Pradesh	30/05/2022	30/05/2022

## **CODEX:**

### **1) 15th session Codex committee on Contaminants in Food**

15th session of the Codex Committee on Contaminants in Food (CCCF15) held virtually from May 09 to May 13, 2022 with report adoption on May 24, 2022. The agenda items important to India were:

- (i) ML for ATF in RTE peanuts and associated SP (chaired by India)
- (ii) Maximum levels for mycotoxins in spices (chaired by India)
- (iii) MLs for lead in certain food categories
- (iv) MLs for total aflatoxins in certain cereals and cereal-based products including foods for infants and young children and associated sampling plans

### **Training of Food Handlers and Regulatory staff :**

Name of Training	Numbers of trainings	Number of people trained
Regular FoSTaC Trainings for Food Handlers	790	25751
COVID -19 Guidelines	76	1470
Induction Cum Refresher Training Programme for Designated Officers	01	52

### **ADVISORIES/ORDERS/LETTERS**

1. Standard Operating Procedure (SOP) dated 02nd May 2022 for Central Licensing Authority (CLAs) to review Third Party Audit (TPA) Reports.
2. Order dated 17th May 2022 regarding Direction to ensure compliance with respect to labelling of Multi Source Edible Vegetable Oil.
3. Direction under Section 16(5) of Food Safety and Standards Act, 2006 dated 30th May 2022 regarding operationalization of Draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations regarding the standards of Packaged Drinking Water (other than Mineral Water).
4. Letter dated 31st May 2022 related to Revised SOP for applying +F Endorsement certificate for Fortified Food products in FoSCoS.